GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3308
TO BE ANSWERED ON 12\textsuperscript{TH} JULY, 2019

STRIKE BY DOCTORS

3308. SHRIMATI POONAMBEN MAADAM:
SHRI SU. THIRUNAVUKKARASAR:
SHRI DEEPAK BAIJ:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the strikes held in Central Government hospitals and the number out of them caused by altercation between attendants and doctors during the last five years;

(b) whether the Union Government has taken note of nation-wide agitation and strike by doctors in Government hospitals resulting in suffering and death of many patients due to non-availability of timely medical treatment recently, if so, the details thereof and the number of patients who died due to strike in Government hospitals in various parts of the country;

(c) whether the Union Government has found particularly insensitive approach by the State Governments towards the agitating doctors, if so, the response of the Government thereto;

(d) whether the Union Government has taken any action to halt the doctors strike including intervention to bring the situation under control in certain States and issue instruction to take action on doctor’s demands, if so, the details thereof; and

(e) the other steps taken by the Union Government to ensure that no strike is held causing inconvenience/suffering to the patients in the future?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRIRISHWINI KUMAR CHOUBEY)

(a) The details of strikes reported (in days) in Central Government hospitals during last five years is as under:-

<table>
<thead>
<tr>
<th></th>
<th>2015</th>
<th>2016</th>
<th>2017</th>
<th>2018</th>
<th>2019(till date)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Safdarjung Hospital</td>
<td>Not Available</td>
<td>01</td>
<td>01</td>
<td>02</td>
<td>04</td>
</tr>
<tr>
<td>LHMC &amp; Associated Hospitals</td>
<td>01</td>
<td>01</td>
<td>Nil</td>
<td>Nil</td>
<td>01</td>
</tr>
<tr>
<td>Dr. RML Hospital</td>
<td>Nil</td>
<td>02</td>
<td>Nil</td>
<td>Nil</td>
<td>02</td>
</tr>
</tbody>
</table>
Number of the strikes (in days) caused by altercation between attendants and doctors during last five years are as under:-

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<tbody>
<tr>
<td>Safdarjung Hospital</td>
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<td>Nil</td>
<td>Nil</td>
<td>Nil</td>
<td>04</td>
</tr>
<tr>
<td>LHMC &amp; Associated Hospitals</td>
<td>Nil</td>
<td>01</td>
<td>Nil</td>
<td>Nil</td>
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<tr>
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<td>Nil</td>
<td>02</td>
<td>Nil</td>
<td>Nil</td>
<td>02</td>
</tr>
</tbody>
</table>

(b) As far as three Central Government Hospitals namely Safdarjung, Dr. RML and LHMC & Associated hospitals are concerned, emergency services of the hospital were not affected during strike. All patients attending the Emergency were seen and provided with treatment. No patient died due to non-availability of timely medical treatment due to strike recently.

(c) to (e) Since Health is a state subject, no such information is maintained centrally. However, Union Government from time to time requests State Government to take appropriate measures to ensure safety and protection of doctors on duty in the hospitals.

The following steps have been taken by the Government/hospitals to ensure that no strike is held causing inconvenience/suffering to the patients in future:

i. Security has been strengthened by increasing the number of security personnel, formation of Quick Response Teams (QRTs), installation of CCTV cameras etc., to protect doctors/staffs from any incidence of manhandling;

ii. Training to doctors in soft skills for handling patients in critical and emergency situations;

iii. Circulars are issued from time to time by the hospital authorities sensitizing the doctors/staffs to refrain from any such activity which would disrupt the patient care service in these hospitals;